

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI
ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 11.10.2022 at 02.30 PM THROUGH VIDEO CONFERENCING**

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/91(CHE)/2022
NAME OF THE PETITIONER(S) : Mokshi Industries Pvt Ltd
NAME OF THE RESPONDENTS : Iota Automation Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016**

ORDER

The Petitioner is represented by the Ld. Counsel Mr. A.M.Sridharan and the representing Counsel for the Respondent Ms. S.Nithya through video conferencing mode.

List the matter on **09.11.2022** for **physical hearing**.


**(SAMEER KAKAR)
MEMBER (TECHNICAL)**


**(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT**